## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 260/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES:

SES Energy Services India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

RASHMA DAK

IB -JSA

## ORDER CP 260/441/NCLT/MB/MAH/2017

- 1. Petition filed for compounding the offence. Petitioner is seeking time.
- 2. A query has been raised that whether the matter is not to be referred to the Special Court? Reply to be placed on or before the next date of hearing.
- 3. Adjourned to **19.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 15.12.2017

ug

Sd/-

M.K. SHRAWAT Member (Judicial)